

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/289/ (IB)/2017
NAME OF THE PETITIONER(S) : PSL LTD
NAME OF THE RESPONDENT(S) : IG3 INFRA LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

H. KARTHEK SEHARAL
v HARSH KUMAR

Counsel for Respondent



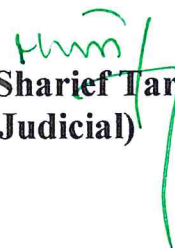
ARUN ANBUMANI
ARYA PAS

Counsel for Petitioner



ORDER

Counsel for both the parties present. Both of them pray time. At their request, time is enlarged. Put up on **24.07.2017 at 02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)

PAM


(K. Anantha Padmanabha Swamy)
Member (Judicial)